

HARYANA VIDHAN SABHA

Un-Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on
Wednesday, the 22nd December, 2021*

To Upgrade the School

545. Shri Abhay Singh Chautala, M.L.A.: Will the Education Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to upgrade the Government High School upto Government Senior Secondary School in village Hanzira of Ellenabad Assembly Constituency; and
- (b) if so, the time by which it is likely to be upgraded?

To Construct Bhagwan Parshuram Chowk

558. Shri Bishan Lal Saini, M.L.A.: Will the Urban Local Bodies Minister be pleased to state—

- (a) whether it is a fact that a chowk on the name of Bhagwan Parshuram is to be constructed by the Government on ITI road in Municipal Corporation Yamunanagar; and
- (b) if so, the reasons for which it has not been constructed so far?

To Start Round the Clock Power Supply

593. Smt. Naina Singh Chautala, M.L.A.: Will the Power Minister be pleased to state the time by which round the clock electricity is likely to be supplied by the Government in Badhra Municipality area?

Details of Land Left for Common Facility

610. Shri Neeraj Sharma, M.L.A.: Will the Chief Minister be pleased to state—

- (a) whether it is a fact that 3.30 acreage of land has been left by HSV P in village Jhar Saintly, Sector-59, Faridabad for the common facility;
- (b) whether approximately 1.39 acreage of land had been allotted by the Government for Barat Ghar (Marriage Palace) out of the abovesaid land; and
- (c) whether any park has been developed on the remaining land together with the name of the department by whom the open gym has been built in the said park along with the amount incurred on the open gym?

To Re-Carpet/Repair the Roads

529. Shri Pardeep Chaudhary, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that the following roads in the Kalka Assembly Constituency have been damaged badly—
 - (i) Quazampur to Bharouli;
 - (ii) Bagwali to Samanwa;
 - (iii) Bagwali to Bagwala;
 - (iv) Garhi Kota to Masumpur;
 - (v) Tangri Bridge to Tirlokpur Chowk;
 - (vi) Tokah to Doodgarh; and
- (b) if so, the time by which abovesaid roads are likely to be re-carpeted/ repaired?

To Release Funds under Vidhayak Adarsh Gram Yojana

523. Shri Varun Chaudhry, M.L.A.: Will the Deputy Chief Minister be pleased to state the reasons for which the funds for the years 2020-21 and 2021-22 (other than the funds of 2019-20) under the Vidhayak Adarsh Gram Yojana have not been released by the Government till to date ?

To Develop the HSVP Sector

582. Shri Balraj Kundu, M.L.A.: Will the Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to develop any HSVP Sector in Meham; and
- (b) if so, the details thereof togetherwith the time by which it is likely to be developed?

Abolition of Post of Lambardar

553. Shri Jagbir Singh Malik, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to abolish the post of Lambardar in the State; and
- (b) if so, the reasons thereof togetherwith the alternative arrangement made or likely to be made by the Government?

Number of Suicides

547. Shri Abhay Singh Chautala, M.L.A.: Will the Home Minister be pleased to state the yearwise and district wise number of farmers and labourers related to agriculture who have committed suicide in the State during the year 2018 till to date ?

Construction of Commercial Buildings

559. Shri Bishan Lal Saini, M.L.A.: Will the Urban Local Bodies Minister be pleased to state—

- (a) whether it is a fact that the commercial buildings are being constructed after taking approval of the map for residential building on the land of Municipal Corporation near Meerut fine, in Ward No. 8 of Municipal Corporation, Yamunanagar; and
- (b) if so, the reasons for which construction of such commercial buildings has not been stopped even after issuing show cause notices by the Government togetherwith the present status thereof ?

Total Number of Hydraulic Fire Extinguisher Machines

606. Shri Neeraj Sharma, M.L.A.: Will the Urban Local Bodies Minister be pleased to state—

- (a) the districtwise total number of hydraulic fire extinguisher machines in fire brigade stations of State; and
- (b) the total number of fire brigades in State which could be used in case of fire in building taller than 15 storeyes togetherwith the details thereof ?

To Re-Carpet/Repair the Roads

530. Shri Pardeep Chaudhary, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that the following roads in the Kalka Assembly Constituency have been damaged badly:—
 - (i) Hangoli to Hangola;
 - (ii) Raipur Rani to Mirpur upto Gobindpur;
 - (iii) Madhawala (Pinjore) to Barotiwala;
 - (iv) Kalka Mandir to Mallah Chowk; and
- (b) if so, the time by which abovesaid roads are likely to be re-carpeted/ repaired ?

Number of Cases Pending under Indian Stamp Act

482. Shri Varun Choudhry, M.L.A.: Will the Deputy Chief Minister be pleased to state the district wise number of cases pending under section 47A of Indian Stamp Act (as applicable to the State of Haryana) and the duty involved therein as on 31st March, 2021?

Number of Posts of BEOs

583. Shri Balraj Kundu, M.L.A.: Will the Education Minister be pleased to state—

- (a) the total number of posts of BEOs (Block Education Officers) sanctioned in the State togetherwith the number of officers posted on the said posts alongwith the number of posts lying vacant;
- (b) the process under which the vacant posts are likely to be filled;
- (c) the number of posts of Deputy D.E.Os lying vacant in the State togetherwith the reasons thereof; and
- (d) whether there is any proposal under consideration of the Government to depute new B.E.E.Os keeping in view of excess work load on B.E.Os ; if so, the details thereof ?

Cases Registered for Stubble Burning

548. Shri Abhay Singh Chautala, M.L.A.: Will the Agriculture and Farmers Welfare Minister be pleased to state the yearwise and districtwise number of cases registered against the farmers for stubble burning togetherwith the amount of fine imposed alongwith the number of farmers got arrested in abovesaid cases during the last 3 years in the State?

Illegal Construction in Yamunanagar

560. Shri Bishan Lal Saini, M.L.A.: Will the Urban Local Bodies Minister be pleased to state—

- (a) whether it is a fact that the land of Sunder Nagar Part II Colony in Ward No. 11 of Yamunanagar has been sold in unauthorised manner, the colony has been carved out and construction was made illegally; and
- (b) if so, the name of officers who are involved in the process from registry to illegal construction of abovesaid area togetherwith the action taken by the Government against the said officers alongwith the details thereof ?

To Connect Faridabad to Gurugram with Metro

611. Shri Neeraj Sharma, M.L.A.: Will the Chief Minister be pleased to state—

- (a) whether the route of Metro for connecting Faridabad to Gurugram has been finalized by the Government; if so, the details thereof; and
- (b) the time by which the work of connecting Faridabad to Gurugram with Metro is likely to be started together with the time by which it is likely to be completed ?

To Reconstruct the Roads

531. Shri Pardeep Chaudhary, M.L.A.: Will the Agriculture and Farmers Welfare Minister be pleased to state—

- (a) whether it is a fact that the following roads constructed by Market Committee in the Kalka Assembly Constituency are in very bad condition:—
 - (i) Rampur to Mirpur;
 - (ii) Garhi Kotah to Shahjahanpur; and
- (b) if so, the time by which these roads are likely to be reconstructed ?

Number of Primary Schools

573. Shri Varun Chaudhry, M.L.A.: Will the Education Minister be pleased to state the number of Government Primary Schools in State together with the number of part time and permanent sweepers and maids working therein as on 1st November 2021 ?

Cases of Sedition Registered in State

549. Shri Abhay Singh Chautala, M.L.A.: Will the Home Minister be pleased to state the districtwise details of persons against whom the cases of sedition have been registered in State during the last 2 years i.e. 2019-2020 and 2020-2021 ?

Details of Case Registered in P.S. Farakpur

561. Shri Bishan Lal Saini, M.L.A.: Will the Home Minister be pleased to state—

- (a) whether it is a fact that a case no. 164 was registered in P.S. Farakpur (Yamunanagar) on dated 05.08.2021; and
- (b) if so, the details of the action taken by the Government against the culprits so far ?

To Make the Over Head Water Tanks Functional

608. Shri Neeraj Sharma, M.L.A.: Will the Chief Minister be pleased to state—

- (a) the total number of over head water tanks in NIT Faridabad Assembly Constituency; and
- (b) whether all the abovesaid over head water tanks have been made functional by the Government; if not, the time by which the said tanks are likely to be made functional ?

Shortage of Bus Service

532. Shri Pardeep Chaudhary, M.L.A.: Will the Transport Minister be pleased to state—

- (a) whether it is a fact that there is acute shortage of bus-service in the Morni and Raipur Rani areas of Kalka Constituency; and
- (b) whether it is also a fact that the bus services stopped during the lockdown period have not been re-started on many routes; if so, the time by which adequate bus services are likely to be provided and the bus services stopped during the lockdown period are likely to be re-started togetherwith the details thereof ?

Chandigarh:
The 17th December, 2021.

R.K. NANDAL,
Secretary,
Haryana Vidhan Sabha.